

REHABILITATION OF DISPLACED PERSONS FROM
EAST BENGAL

*654. **Shri M. Islamuddin:** (a) Will the Minister of **Rehabilitation** be pleased to state how many of the East Bengal displaced persons of the 1952 influx came to Bihar through official channel?

(b) How many crossed the border and came to Bihar unofficially?

(c) How many displaced persons of this influx are now in the district of Purnea?

(d) How and where in the district of Purnea are they going to be rehabilitated?

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (d). The information is being collected and will be laid on the Table of the House in due course.

LOANEES OF THE REHABILITATION FINANCE
ADMINISTRATION

470. **Shri Bheekha Bhai:** Will the Minister of **Finance** be pleased to state:

(a) the number of loanees of the Rehabilitation Finance Administrations in the State of Rajasthan; and

(b) the amount advanced to them?

The Deputy Minister of Finance (Shri M. C. Shah): (a) and (b). 1196 applications were sanctioned by the Rehabilitation Finance Administration for an amount of Rs. 81.52 lakhs to displaced persons in Rajasthan upto 15-2-1953. Loans were actually advanced in 613 cases and the amount disbursed was Rs. 36.85 lakhs upto that date.

HISTORY OF INDIAN PHILOSOPHY

471. **Shri H. N. Mukerjee:** Will the Minister of **Education** be pleased to state:

(a) the amount spent so far in writing the History of Indian Philosophy; and

(b) the date by which it will be published?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) As will be clear from the title of the book viz. "History of Philosophy—Eastern and Western", its scope is not confined to Indian Philosophy alone. Rs. 30,184/- have so far been spent on it.

(b) It is expected to be published on the 12th March, 1953.

CASES REFERRED TO UNION PUBLIC SERVICE
COMMISSION

472. **Shri M. L. Dwivedi:** Will the Minister of **Home Affairs** be pleased to state:

(a) the number of cases of Government employees referred to the Union Public Service Commission at the instance of Government or as appeals to them either in connection with suspensions, dismissals or any other punishments awarded for various kinds of errors of omission or commission on the part of the employees since 1947;

(b) for how much time such cases remained held up with the U.P.S.C.;

(c) in how many cases have the decisions been reversed by the U.P.S.C.; and

(d) how many cases are still pending and for how much time each?

The Deputy Minister of Home Affairs (Shri Datar): (a) to (d). The information is being collected and will be laid on the Table as soon as possible.

ABSORPTION OF DISPLACED PERSONS IN
GOVERNMENT SERVICE

473. **Sardar Hukam Singh:** (a) Will the Minister of **Home Affairs** be pleased to state the total number of displaced persons absorbed through Employment Exchanges or otherwise, in Central Government Services since August, 1947.

(b) What is the number out of those referred to in part (a) who are still retained in service?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). I would invite attention of the hon. Member to my *interim* reply given on the 9th July 1952 to his unstarred question No. 380. The information called for has not yet been received in full and will be laid on the Table of the House as soon as it is complete along with the information asked for in part (b) of this question.

INDIAN STATISTICAL INSTITUTE

474. **Shrimati Renu Chakravarty:** Will the Minister of **Finance** be pleased to state:

(a) whether the Government of India have been granting financial assistance to the Indian Statistical Institute at Calcutta;

(b) if so, what sums have been granted during the past three years;